

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 302
95/252(ND)/2023

IN THE MATTER OF:

Nascent Equipment Technology Private Limited Petitioner/Applicant
Vs.
ROC Respondent

Order under Section 252 of the Companies Act, 2013

Order delivered on 06.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant :
For Respondent :

ORDER

None appears on behalf of the Appellant despite repeated calls.

The report filed by the RoC is on record.

No one appeared on behalf of the Income Tax Department and no report has been filed.

Two weeks further time granted to the Income Tax Department as a last and final opportunity to file their reports.

List the matter **on 08.07.2024.**

-Sd-
(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)